NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature	
1	yalakshmi (Advocate)	for Respondents.	D. BIL	
K8R & 1	to Company Secretaries Cy). /		
	, ,		a way	

ANAWT MERATHIA

coms lon Peh'hangs

ORDER

Counsel representing both the parties present. Counsel for petitioner stated that they are making efforts to arrive at a settlement in regard to the valuation of properties. He needs more time to contact the clients for the process. Time extended at request. Put up on 30.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)